Annexure – 7 Name of the corporate debtor: Powerdeal Energy Systems (India) Private Limited; Date of commencement of CIRP: 11/07/2024; List of creditors as on: 08/02/2025

List of operational creditors (Government dues)

(Amount in₹)

	Details of Claimant Details of cl			aim received Details of claim admitted								Amount			(Amount in ?)
Sr. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount govered by sequeity	Amount covered by guarantee	1	% of voting share in CoC, if applicable		of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Dy, Commissio ner of Income Tax, Circle-1, Nashik	Income Tax	25-07-2024	14,37,51,124	-	Unsecured	-	-	No	-	-	-	-	14,37,51,124	Appeal pending hence kept under verification
2	Provident Fund Organisation	EPFO	27.08.2024	1,46,83,909	63,99,023	Secured	As per Judgement of Jet Airways claim of EPFO shall have prioirty over all other creditors	-	No	-	-	-	82,84,886	-	As per judgment of Hon'ble NCLAT in the case of Employees' Provident Fund Organization Regional Office Vs. Jaykumar Pesumal Arlani RP of M/s. Decent Laminates Pvt. Ltd. and the IBBI Facilitation letter issued in this regard, claims pertaining to order passed during moratorium shall not be admitted
	Commissioner of Customes	Customes Department	02.09.2024	3,04,34,900	3,04,34,900	unsecured	-	-	No	-	-	-	-	-	
	Total			18,88,69,933.00	3,68,33,923.00	Unsecured	-	-	-	-	-	-	82,84,886.00	14,37,51,124.00	-